

DIVISION BENCH

ITEM NO.119

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

APPEAL No.33ALD/2023

CORAM

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JAK TRADERS PVT. LTD. V/S ROC, KANPUR, UP
UNDER SECTION	252 (1) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Daljeet Dhiman, Adv. : *For the Appellant*
Sh. Shivendra Bahadur Singh, CGSC : *For ROC, Kanpur*
Sh. Ankur Srivastava, Proxy for : *For the I.T. Deptt.*
Sh. Gaurav Mahajan, Sr. S.C.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Appellant states that the reports on behalf of the ROC as well as the Income Tax Department have been filed.
- 2.** He further states that an affidavit has been filed *vide* diary no.2696 dated 16.10.2023 placing on record the list of the companies, whose names have been struck off. He also states that the name of the present company was struck off on 08.06.2022 and it has been shown at page no.165 in the list of the companies, which finds at serial no.1905 of the said list.
- 3.** He also states that the undertaking has been filed to the report of the Income Tax Department *vide* diary no.9356 dated 02.05.2024, the same is taken on record. The report of the ROC has also been filed *vide* diary no.764 dated 01.04.2024, the same is also taken on record.
- 4.** Arguments heard. Order reserved.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*